## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : CP/477/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : SPEED SOLAR SOLUTIONS NAME OF THE RESPONDENT(S) : BORG ENERGY INDIA PVT LTD

**UNDER SECTION** 

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 S.No. NAME (IN CAPITAL) **DESIGNATION** 

REPRESENTATION BY WHOM

R-KRISHNAMURTHY

**SIGNATURE** 

## ORDER

Id.

Mr. R. Krishnamurty IRP present in person and filed a Memo stating that due to non-cooperation of the Operation Creditor problem is being faced by him for making public announcement and constituting the committee of creditors. Registry is directed to issue notice to the Counsel for the Operational Creditor to remain present before this Bench on the next date of hearing. IRP is also directed to take copy of this Order and send it to the Operational Creditor and its Directors for being present on the next date of hearing. Put up on 11.08.2017 at 10.30 A.M.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)